



\$~SB-1 IN THE HIGH COURT OF DELHI AT NEW DELHI CM No.57302/2023 in LPA 99/2019 M/S GRAPHISADS PRIVATE LIMITED Appellant Mr Nitin Mittal, Mr Kailash Chander Through: and Mr Akash Tyagi, Advs. versus SOUTH DELHI MUNICIAL CORPORATION Respondent Ms Garima Prasad, Sr Adv. with Mr Through: Tushar Sannu, Standing Counsel with Mr Priyankar Tiwary, Ms Nidhi Singh, Mr Apoorv Joshi, Mr Manoviraj Singh and Mr Hardik Saxena, Advs. **CORAM:** HON'BLE MR. JUSTICE RAJIV SHAKDHER

HON'BLE MS. JUSTICE TARA VITASTA GANJU ORDER

16.04.2024

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[Physical Hearing/Hybrid Hearing (as per request)]

CM No.57302/2023

1. Issue notice to the non-applicant/appellant.

2. Mr Akash Tyagi, Advocate, accepts notice on behalf of the nonapplicant/appellant.

- 3. A reply will be filed within the next three (3) weeks.
- 3.1 Rejoinder thereto, if any, will be filed before the next date of hearing.
- 4. List the application on 16.07.2024.

RAJIV SHAKDHER, J

TARA VITASTA GANJU, J

APRIL 16, 2024/aj

Click here to check corrigendum, if any

This is a digitally signed order.

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